COURT NO. 35 HON'BLE MR. JUSTICE SAURABH BANERJEE

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prakash.aggarwal@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION			
FRESH MA	RESH MATTERS & APPLICATIONS						
101	W.P.(CRL)-880/2025	NISHA & ANR. V/s STATE GOVT. OF NCT OF DELHI AND ORS.	MUMTAZ AHMAD				
		OTHER DETAILS OF ADVOCATES: MUMTAZ AHMAD (SS9311111172@GMAIL.COM)(9811884380)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)					

COURT NO. 32 HON'BLE MR.JUSTICE GIRISH KATHPALIA

- NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.
- NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION		
FRESH MA	RESH MATTERS & APPLICATIONS					
	CRL.REV.P.(NI)-77/2025 CRL.M.(BAIL) 580/2025 CRL.M.A. 8275/2025	INDERJEET SINGH MAGGON V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	ARUN BALI			
		OTHER DETAILS OF ADVOCATES: ARUN BAALI ()(9999315171)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)				

COURT NO. 29 HON'BLE MS.JUSTICE SHALINDER KAUR

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TRANSFERRED MATTERS FROM THE COURT OF HMJ SWARANA KANTA SHARMA

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION		
INTERIM	ITERIM BAIL					
53	BAIL APPLN679/2025	RAHUL KUMAR PAL V/s STATE GOVT OF NCT NEW DELHI	RANDHEER SINGH			
		OTHER DETAILS OF ADVOCATES: RANDHEER SINGH(ADVRDSINGH2001@GMAIL.COM)(9711955204)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.SFIR NO. :(LAHORI GATE-111/2022)		
54	BAIL APPLN779/2025 CRL.M.A. 5605/2025 CRL.M.A. 5606/2025	HIMANSHU V/s THE STATE (N.C.T. OF DELHI)	KAUSHAL KUMAR			
		OTHER DETAILS OF ADVOCATES: RAHUL THAKUR ()(9716727289)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.SFIR NO. :(MANGOLPURI-820/2017) BAIL APPLN. 705/2018 FILED BY MOHD FAISAL (DISPOSED ON: 2019-05-01) BAIL APPLN. 3039/2023 FILED BY VIKAS (DISPOSED ON: 2024-04-09) BAIL APPLN. 4564/2024 FILED BY HIMANSHU (DISPOSED ON: 2025-01-17) P.SFIR NO.:(MANGOLPURI-820/2017)		
FRESH M	ATTERS & APPLICATIONS	I		ı		
55	BAIL APPLN1090/2025 CRL.M.A. 8223/2025	SALIM @ SALEEM V/s STATE OF GOVT. NCT OF DELHI	PRAVEEN MISHRA			
		OTHER DETAILS OF ADVOCATES: VIVEK GUPTA (ADV.VIVEKGUPTA41194@GMAIL.COM)(9873959523)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.SFIR NO. :(KRISHNA NAGAR-601/2024)		
56	CRL.M.A. 8237/2025 In CRL.REV.P.(NI)-63/2025(Disposed off case)	VISHAL GUPTA V/s M/S MAHADEV ENTERPRISES	AKHIL SHARMA, ARJUN ANAND			
		OTHER DETAILS OF ADVOCATES: ARJUN ANAND(ARJUNANANDANDASSOCIATES@GMAIL.COM)(9910973966)(PETITIONER)				

AFTER NOTICE MISC. MATTERS				
	CRL.M.C1244/2025 CRL.M.A. 5607/2025	POONAM SINGH RAWAT V/s BHARAT SINGH RAWAT & ANR.	HINA KB	
		OTHER DETAILS OF ADVOCATES: SEEMA DURRANY (ADVSEEMAASSOCIATE@GMAIL.COM)(9599344128)(PETITIONER) B.S RAWAT (BSRARIES@YAHOO.CO.IN)(0)(RESPONDENT)	·	

HIGH COURT OF DELHI 18.03.2025.

REGISTRAR (LISTING)